

ADVERTISEMENT FOR INVITING REQUEST FOR PROPOSALS

Appointment of Point(s) of Presence (POPs) Under the New Pension System (NPS) Expanding the PoP network

The Pension Fund Regulatory and Development Authority (PFRDA) has appointed 29 Points of Presence (POP) for accepting contributions from the subscribers to the New Pension System which was introduced for all citizens of India with effect from 1st May, 2009. PFRDA now wishes to expand the PoP network by appointing more entities as Points of Presence (PoPs). Interested entities fulfilling the eligibility criteria as laid down in the Request for Proposal (RFP) document are invited to submit proposals for functioning as Points of Presence under the New Pension System. **The minimum net worth limit for the current enlistment process is INR 10.00 (Ten) crores.**

The RFP document containing detailed information on the eligibility conditions, technical requirements and commercial considerations in specified format can be downloaded from <http://www.pfrda.org.in> :

Interested entities which satisfy the prescribed eligibility criteria should submit their proposals in the specified format to the PFRDA at the above address by **13.00 hours 22nd February 2010** for participating in the selection process of POPs.

Disclaimer: This advertisement constitutes no form of commitment on the part of the PFRDA, nor does it confer any right or obligation on any party to participate in the Point(s) of Presence (POPs) appointment process. The PFRDA reserves the right to withdraw from the process or any part thereof or to vary any of its terms at any time without giving any reason whatsoever. No financial obligation whatsoever shall accrue to the PFRDA in such an event. The PFRDA shall not be responsible for non-receipt of correspondence sent by post /courier /email /fax.
